

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 105

IA(I.B.C)/780(CH)2024

And

CP (IB) No. 208/Chd/Hry/2023

IN THE MATTER OF:

Bank of Baroda

...

Petitioner

Versus

Deepak Chhabra

...

Respondent

Under Section: 95(1), 60(5), IBC 2016

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.08.2024.

Sd/-
Court Officer